

for teachers in Central Universities. The Commission has since intimated the decision to the Central Universities. A similar sanction has been issued in respect of teachers in Indian Institutes of Technology Indian Institute of Management and the Indian Institute of Science Bangalore.

Government of India had written to the State Governments that the revised pay scales University and College teachers, as recommended by the University Grants Commission, may be implemented. A formal communication regarding the offer of Central assistance for the purpose and other conditions was sent to all the State Governments on November 2, 1974. It is now for the State Governments to formulate their proposals.

(c) In the absence of concrete proposals to be received from the State Governments, it is not possible to indicate exact financial implications.]

Allotment of Government Quarters

1339. SHRI AWADHESHWAR PRASAD SINHA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of Government quarters of each type in each locality of New Delhi which are ready for allotment and since when they are ready;

(b) the reasons for delay in allotment;

(c) the number of Government employees on waiting list type-wise with their earliest date of priority; and

(d) by when the allotment is likely to be made ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA) : (a) Details of quarters which are ready for allotment are given below :—

Name of the locality	Type	Date from which ready
(i) Netaji Nagar	IV-8 Nos.	26.11.74
(ii) Netaji Nagar	III-4 Nos.	6.12.74
(iii) D. I. Z. Area	IV-32 Nos.	27.11.74

(b) *Reasons for delay in allotment* :—

The quarters at (i) and (iii) above are being allotted. The quarters referred to at (ii) became ready only recently.

(c) As per the current waiting list maintained by the Government the number of employee-applicants waiting for allotment is as follows :—

Type	No. of Govt. employees on the waiting lists (on restricted basis)	Date of priority covered as on 3.12.74
I	3391	13.3.1957
II	7233	25.1.1951
III	1421	7.5.1949
IV	2469	15.8.1945
V	568	1.9.1962
VI	107	6.9.1961
VII	265	1.6.1964
VIII	74	6.1.1972

(d) The quarters ready for allotment referred to in the reply at (a) above will be allotted shortly. As for the persons waiting for allotment, since their number is large, it is not possible to indicate when the allotment will be made.

Fee Charged by Group Housing Societies

1340. SHRI AWADHESHWAR PRASAD SINHA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that certain group housing societies are charging Rs. 10 as membership fee a year from their members;

(b) whether such a charge is permissible under the Rules,

(c) whether prior permission of the Delhi Administration is taken by these societies before such a charge; and

(d) if not, what steps are being taken asking such societies to refund the amount to members ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA) : (a) No such information has come to the notice of the Co-operative Department, Delhi Administration.

(b) No, Sir.

(c) and (d) Do not arise.

Uniform Education System

1341. SHRI B. R. MUNDA : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether Government have finally decided to introduce uniform education system,

namely 102+3 in the country in accordance with the national education policy outlined in the Kothari Commission's Report.

(b) what are the States that have so far adopted the system; and

(c) by when the system is proposed to be introduced in all the States ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) to (c) The matter is primarily the concern of State Governments. The Central Advisory Board of Education on which all State Education Ministers are represented has adopted a resolution recommending that the new pattern of School Education should be introduced throughout the country before the end of the 5th five year plan period.

So far the 12 year pattern of school education consisting of 10 years of primary/secondary education followed by 2 years of Higher Secondary Education has been introduced in Andhra Pradesh, Kerala, Karnataka and Uttar Pradesh. Assam, West Bengal and Maharashtra have introduced the revised pattern of Secondary education and are planning to introduce the two-year course at the Higher Secondary stage. Bihar, Gujarat, Himachal Pradesh, Jammu & Kashmir, Orissa and Rajasthan are working out the details for the introduction of the new pattern. The other state Governments are considering the matter. The Delhi Administration proposes to introduce the new pattern from May, 1975. Schools in the other Union Territories will adopt the changes made by the respective Boards of Education to which they are affiliated. It is expected that the new pattern will be adopted by all the States/Union Territories during the fifth plan period.

कृषि मूल्य आयोग का पुनर्गठन

1342. श्री वेवराव पाटिल : क्या कृषि और सिंचाई मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने कृषि मूल्य आयोग को पुनर्गठन करने का निर्णय किया है,

(ख) क्या सरकार खाद्यान्नों और कृषि उत्पादों के मूल्यों को निर्धारित करने के लिये एक वैज्ञानिक आधार तैयार करने का विचार रखती है, और

(ग) यदि हाँ, तो उसका न्यौरा क्या है ?

†[Reorganisation of Agricultural Prices Commission

1342. SHRI DEORAO PATEL : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether Government have decided to reorganise the Agriculture Prices Commissions.

(b) whether Government propose to evolve a scientific basis to fix the prices of foodgrains and agricultural products; and

(c) if so, what are the details thereof ?]

कृषि और सिंचाई मंत्रालय में उप मन्त्री (श्री प्रभुदास पटेल) : (क) जी, नहीं ।

(ख) कृषि मूल्य आयोग की स्थापना सरकार को अर्थव्यवस्था की समग्र आवश्यकताओं को दृष्टिगत रखते हुए संतुलित और समन्वित मूल्य ढांचे का विकास करने और उत्पादक और उपभोक्ता के हितों को दृष्टि में रखते हुए कृषि जिनसों और विशेषकर धान, ज्वार, गेहूँ, ज्वार, बाजरे, मक्का, चना, दालों, गन्ना, तिलहन, कपास और पटसन की मूल्य नीति के विषय में सलाह देने के लिये की गई है । आयोग की मूल्य नीति और मापदंड मूल्य ढांचे की भिन्नता करने समय निम्न बातों का ध्यान में रखना है (i) उन्नत टेक्नोलोजी को अपनाने और उत्पादन को बढ़ाने के लिये उत्पादक को प्रोत्साहन देने की आवश्यकता, (ii) भूमि का ठीक ढंग से उपयोग करने और उत्पादन के अन्य संसाधनों को सुनिश्चित करने की आवश्यकता, (iii) शेष अर्थव्यवस्था और विशेषकर जीवनयापन व्यय, मजदूरी के स्तर, औद्योगिक लागत के ढांचे आदि के विषय में मूल्य नीति का सम्भावित प्रभाव ।

(ग) सरकार ने, कृषि जिनसों के लिये मूल्य नीति तैयार करने हेतु, आंकड़ों की जरूरतों को पूरा करने के लिये देश के विभिन्न राज्यों में उगने वाली प्रमुख फसलों की खेती की लागत का अध्ययन करने के लिये एक व्यापक योजना भी शुरू की है ।

‡[THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL) : (a) No, Sir.

(b) The Agricultural Prices Commission has been set up to advise the Government on the Price policy of agricultural commodities, particularly paddy, rice, wheat, jowar, bajra, maize, gram and other pulses, sugarcane, oilseeds, cotton and jute with a view of evolving a balanced and integrated price structure in the perspective of the overall needs of the

†[English translation..